

vided so that the Project could be completed in time.

8. A comprehensive and long term scheme for construction of minor power project in this region should be formulated. The minor Power Corporation set up by the State Government is not capable of doing all this.

(viii) Need to construct of a bridge over the Ganga river from Manjhi to Mahadi city in north Bihar

SHRI RAM BAHADUR SINGH (Chhapra): Mr. Deputy Speaker, Sir, the land of North Bihar is not less fertile than any other land. If along with irrigation, arrangements to protect the area from the floods are also made, North Bihar can be converted into a granary the country. But unfortunately not to speak of making available irrigation facilities, the phenomena of loss of life and property worth crores of rupees every year due to floods in the Ganga, Gandak, Saryu, Kosi, Kamala, Balan, Daha, Dohta, Mahi, Sodhi rivers etc, which had been occurring before Independence is still continuing.

Some work to protect the area from the floods in the Kosi, Kamala and Balan rivers has been done but the work on the Ganga, Saryu, Daha, Dohta, Sondhi and Mahi rivers etc. has been left incomplete with the result that the floods in the rivers are causing great damage.

Earlier, we used to hear that to save North Bihar from the Ganga floods, a dam would be constructed on the North bank of the Ganga from Manjhi to Mohdi Nagar but till today the dam has not been constructed on the North bank of the Ganga.

I, therefore, draw the attention of the Government towards this and request that they should take steps soon for construction of a dam on the North bank of the Ganga from Manjhi to Mohdi Nagar and thereby save the villa-

ges on the banks of the Ganga from erosion and floods.

[English]

- (ix) Need to direct the Management of oil refinery at Cochin to negotiate with the Employees Union to and, the strive.

SHRI SURESH KURUP (Kottayam): The Oil Refinery at Cochin—the most important industrial establishment in Kerala—is now at a stand still because of the employees' strike from 10-5-1985.

Regular strike notice was issued by the Union to the management failing direct negotiations, detailing the demands of the workers on which conciliation was initiated by the Regional Labour Commissioner, Madras. On the question of promotion, the Labour Commissioner made certain proposals which were acceptable to the Union but the management refused to accept. This was the reason for immediate ending of the conciliation proceedings and immediate cause for the strike.

So the strike has been rather thrust upon the workers by the Management by their refusal to comply with the proposals made by the Commissioner. Therefore, the Government should immediately intervene to see that the management accept the proposals of the Commissioner and ask them to negotiate with the Union to settle the other issues.

- (x) Need to devise ways and means to combat the situation caused by the discharge of industrial and Chemical wastes by various units in Public and Private Sector in rivers and open fields.

SHRI K.R. NATARAJAN (Dindigul): I wish to draw the attention of the hon. Minister of Chemicals and Fertilisers to the serious situation caused by the industrial and chemical wastes discharged by various units in public and private sectors in the rivers and open fields around these factories. Much concern has been expressed by this august House to the discharge of petroleum waste from Mathura Refinery into the Yamuna

river. The smoke and other waste from the chimneys of this refinery is reported to be affecting the Taj Mahal in Agra. The whole of Bombay particularly the Chembur area in the city is seriously affected by air pollution. The industrial waste from such factories is seriously damaging agricultural operations along the rivers. As is well known, the villagers utilise the waters of these rivers for drinking purposes and these waters cause a number of diseases which affect the public health.

I would particularly like to bring to the notice of the hon. Minister about the effluents from Methur Chemicals Factory, Champlest Factory and the Travancore Chemicals Factory in the Mettur area of Tamil Nadu. It is reported that these factories discharge the effluents even in the open fields which does not find any outlet and which causes discomfort and misery to the people around these areas including agricultural operations. The effects of this pollution are visible in Gunachandiyur, Murugan Nagar and adjacent village in Mettur.

I am sure the hon. Minister will devise ways and means to combat this situation and will not hesitate to take serious action against the erring factories.

(xi) Need to increase Railway facilities in Bihar.

SHRI C.P. THAKUR (Patna): To increase rail facilities for people of Bihar, the Mahanagar Express running between Bombay and Varanansi should be extended to Patna and Ganga-Kaveri Express should also be extended to Patna. There should be at least 30 berths in Tinsukhia Mail for Patna. A local train between Arrah and Mokamah should run in the morning and evening to ease traffic problem during office hours.

[Translation]

- (xii) Need to give adequate compensation, residential plots and employment to the farmers whose lands are acquired by the Delhi Administration**

SHRI BHARAT SINGH (Outer Delhi): Mr. Deputy Speaker, Sir, there is already shortage of land in rural Delhi but the Delhi Administration are acquiring the farm land. Our policy is to increase production, not to acquire arm and

With the acquisition of land by Government the farmers and labourers become unemployed. Adequate compensation should be paid to the rural people. They should be provided, according to their qualifications, with commercial plots, residential plots etc. The person whose land is acquired should be given employment in any of the Departments. Although the law has been changed, compensation for acquisition is paid according to the old law. The difficulties of the farmers increase and they have to knock at the doors of the courts and have to spend money on appeals etc. Whatever compensation is given is spent on filing suits etc. and the farmers remain without work. At the time of acquisition of land, the position of the village should also be kept in mind. Keeping in mind the increasing population of the village, the limit of "Lal Dora" should be extended and land also be left for the use of the village population. Land for parks, playgrounds, community centre, Barat-Ghar, Library etc. should also be left vacant. When Government acquire land for such purposes. The amount of compensation should be increased and farm land should not be acquired because the country suffers there. Those rules should be applied for compensation which were adopted by the Seventh Lok Sabha.

[English]

- (xlii) Need to make available 'Imuran', a life saving drug for kidney patients**

SHRI D.N. REDDY (Cuddapah): Sir, life-saving drug for kidney patients, Imuran, is not available in the market.